

Ch. Raghbir Singh: May I know the number of applicants from U.P. for these loans?

Shri T. T. Krishnamachari: According to the statement that I have here I do not think any of them come from U.P.

Shri T. K. Chaudhuri: May I know if these applications were to the Industrial Finance Corporation or to the Government direct?

Shri T. T. Krishnamachari: The Industrial Finance Corporation does not apply to Government for loans. People apply to the Industrial Finance Corporation. There are a few cases in which approach is made to Government and in such cases Government gives the loan if it considers it necessary.

Shri Muniswamy: May I know whether any applications were received from Madras State, for what kind of industries, and what was the action taken on them?

Shri T. T. Krishnamachari: I am afraid, Sir, the answer is in the negative for all the questions.

MARKETING OF HANDICRAFTS

*1750. **Ch. Raghbir Singh:** (a) Will the Minister of Commerce and Industry be pleased to state whether it is a fact that some expert from the United States has come to India to advise the Centre and State Governments on marketing of handicrafts?

(b) Has he started his work and submitted his report?

(c) What amount Government are going to spend on his services?

(d) How long will he remain in India?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) to (d). The answer to (a) is in the negative.

It might be that the hon. Member has in mind the visit of one Mr. Martinuzzi of Macy Stores in U.S. If so, I might inform him that he was invited to discuss the possibility of Macy Stores interesting themselves in our handicrafts. Mr. Martinuzzi has had discussions with the concerned officials as well as with some of the Members of the Handicrafts Board. An expenditure of Rs. 5,812/- has been incurred in connection with his visit to India and he remained for three weeks in this country.

WAGONS FOR TRANSPORT OF SALT

*1751. **Shri Jethalal Joshi:** Will the Minister of Production be pleased to state:

(a) whether Government are aware that a large quantity of salt has been lying heaped up in Saurashtra on account of non-availability of wagons for its transport;

(b) whether production of salt has suffered on that account; and

(c) if so, whether Government propose to take any steps to remove the difficulty in the availability of wagons?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): (a) Yes, there has been accumulation of stock of salt but non-indenting or short-indenting for salt by the dealers in some of the consuming areas and increased production resulting from the opening of several new salt works in Saurashtra were chiefly responsible for the accumulation in 1952 and the reason was not so much the non-availability of wagons.

(b) No.

(c) Does not arise in view of the answer to part (a) of the question.

Shri Jethalal Joshi: Is it a fact that the small producers of salt on ten acres of land do not get wagons and they suffer most?

Shri R. G. Dubey: No, Sir. Such complaints have not been brought to the notice of Government so far.

MINERAL OIL MINING AND REFINING

*1752. **Shri A. N. Vidyalankar:** Will the Minister of Production be pleased to state:

(a) the number of industrial concerns in India, that are engaged in mineral oil mining or refining industry;

(b) the number of Indian and foreign concerns respectively;

(c) the amount of Indian and foreign capital invested in the industry;

(d) the proportion between Indian and foreign employees in these concerns, that are getting salaries or remunerations over Rs. 500; and

(e) what the Government are doing to get a sufficient number of Indians trained in this industry?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): (a) to (e). The required information is being collected and will be laid on the Table of the House as soon as possible.

MEETING OF HANDLOOM BOARD

*1754. Shri R. S. Lal: (a) Will the Minister of Commerce and Industry be pleased to state whether any meeting of the Handloom Board has taken place?

(b) If so, what steps has it taken to relieve the weavers from unemployment?

(c) Has any step been taken to help these weavers by supply of cheap yarn?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes.

(b) and (c). Schemes for assisting and developing the handloom industry have to be formulated and worked out by State Governments to whom grants will be made by the Central Government after examination of all such schemes by the Handloom Board. Such schemes are awaited.

Meanwhile a Central Directorate to assist the State Governments and an Export Marketing Organisation to promote exports have been set up by the All India Handloom Board.

नीलोखेड़ी कार्य-केन्द्र

*१७५५. डा० सत्यबाबी : क्या योजना मंत्री यह बतलाने की कृपा करेंगे कि :

(क) सरकार ने नीलोखेड़ी की विभिन्न संस्थाओं पर कुल कितना व्यय किया है ;

(ख) इन संस्थाओं से कुल कितनी आय हुई है ;

(ग) क्या यह सत्य है कि नीलोखेड़ी कार्य-केन्द्र नकसान में चल रहा है ;

(घ) यदि हाँ तो प्रत्येक वर्ष कितना नुकसान होना है तथा उसके क्या कारण हैं ; तथा

(ङ) नीलोखेड़ी की विभिन्न संस्थाओं के बन्द कर देने से कितना नुकसान उठाना पड़ा है और उनके बन्द करने के कारण क्या हैं ?

The Deputy Minister of Irrigation and Power (Shri Hathi). (a) About Rupees one crore upto 31st March, 1953.

(b) About Rs. 9.5 lakhs.

(c) There is no Work Centre at Nilokheri.

(d) Does not arise.

(e) Rs. 26,000/- on Tannery which was closed down on account of difficulties in procuring raw hides and because of the sudden death of the Expert who had planned it.

डा० सत्यबाबी : क्या यह मालूम करने की कोशिश की गई है कि इस में प्लानिंग की ही इस्तदायी गलती थी जिस से यह स्कीम फेल हो रही है ?

Shri Hathi: No defect in planning.

डा० सत्यबाबी : क्या आपको मालूम है कि वहां की आबादी दिन दिन कम होती चली जा रही है ?

श्री हाथी . सब तो नहीं चली आ रही है

Shri Kelappan: May I know what was the difficulty in procuring raw hides?

Shri Hathi: The difficulty was that in the beginning hides had to be imported from different places because of the demands.

Shri Barman: May I know the capital sunk in this tannery and how are the installations going to be utilised now?

Shri Hathi: I will require notice. The income is 9.5 lakhs.

Shri Jasani: May I know whether this income is net income or gross income?